

Endorsement on B2-2625/2022 dated 10.03.2022 of the District Court, Kozhikode.

Copy of O.M. No. FW7-26127/2021 dated: 08.02.2022 of the Hon'ble High Court of Kerala is communicated to the following Judicial Officers. They are directed to open individual Zero Balance subsidiary Account with the nearest Canara Bank Branch for the scheme mentioned in the OM, in order to receive the funds for setting the payments towards salary/purchase/work bills etc. to the beneficiaries, from 01.04.2022. Compliance report of the same intimate to the District Court at the earliest.

(By Order)


Sheristadar.




To

1. The Special Judge, Fast Track Special Court, Kozhikode.
2. The Special Judge, Fast Track Special Court, Koyilandy.

Copy to:

1. The Seat B1, B4, District Court, Kozhikode.
2. The computer Section, District Court, Kozhikode.
(for publishing in the website)

B4



PRIORITY

THE HIGH COURT OF KERALA

FW7-26127/2021

Ernakulam
Kochi: 682031
Dated: 08.03.2022

OFFICIAL MEMORANDUM

Sub: Public Financial Management System (PFMS) – Implementing Agencies – Opening of Zero Balance Subsidiary Accounts – Reg.

- Ref:**
1. Ministry of Finance O.M. F. No.1(13)/PFMS/FCD/2020 dated 23.03.2021.
 2. Government of Kerala Circular No. 44/2021/Fin. dated 24.05.2021
 3. G.O. (Rt) No. 3540/2021/Home dated 21.12.2021

As per the O.M. cited 1st, the Ministry of Finance, Government of India had forwarded the guidelines regarding the revised procedure for release of funds under the Centrally Sponsored Schemes (CSS), through the Public Financial Management System (PFMS) portal. As per the guidelines, the Central assistance in respect of the Courts established under Centrally Sponsored Schemes will be released directly to the Bank account of Single Nodal Agency designated for each scheme, through the PFMS portal, along with the State share of funds. The Implementing Agencies (IAs) down the ladder will receive the funds, allotted by the Single Nodal Agency to the Zero Balance Subsidiary Accounts opened by the Implementing Agency.

The Government of Kerala, vide G.O. cited 3rd, have designated the Registrar General, High Court of Kerala as the Single Nodal Agency (SNA) for the following Centrally Sponsored Schemes.

1. Setting up of Fast Track Special Courts- Nirbhaya Fund Kerala under National Mission for Safety of Women (Scheme Code : 3690) (State Code : KL218) (Head of Account : 2014-00-103-96-01)
2. Setting up of Special Courts/ Benches under the Protection of Civil Rights of SC/ST under Strengthening of Machinery for Enforcement of Protection of Civil Rights Act 1995 and Prevention of Atrocities Act 1989 (Scheme Code : 9488) (State Code : 2869) (Head of Account : 2014-00-103-98)

*Commentary
implies*

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The District Level Officers and the Block Level Officer proposed to be mapped under the above mentioned Heads of account, in the PFMS are as tabulated below.

Head of Account	Implementing Agency	
	District Level Officer	Block Level Officer
2014-00-103-96-01	District Judge	Special Judge, Fast Track Special Court
2014-00-103-98	Special Judge, Special Court for the trial of SC-ST PoA Act cases	--

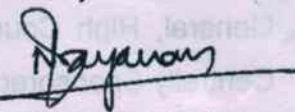
The District Level Officers and the Block Level Officers mentioned above have to open individual Zero Balance Subsidiary Accounts for the respective scheme, in order to receive the funds for settling the payments towards salary / purchase / work bills, etc. to the beneficiaries / vendors coming under the scheme, from 01.04.2022.

The Single Nodal Account for each of the above schemes have been opened with M/s Canara Bank, High Court Branch, Ernakulam, in the name of the Registrar General. Further, M/s Canara Bank have assured that necessary assistance shall be provided by the Bank to the District Level Officers and Block Level Officers in opening of Zero Balance Subsidiary Accounts in their nearest Canara Bank branch.

In this context, the Officers mentioned below are hereby directed to open individual Zero Balance Subsidiary Accounts for each of the Centrally Sponsored Scheme concerned, with the nearest Canara Bank branch and intimate the same to the High Court at the earliest. Necessary assistance regarding the opening of Zero Balance Subsidiary Accounts will be provided by State level / District level PFMS Nodal Officers, Canara Bank, whose contact details are appended herewith as Annexure I.

Encl: Annexure I

(By Order)



Narayanan Moothath D.
Registrar (Finance)

To

- All District Judges (14 nos.) (District Level Officer - scheme sl. no. 1)
- Special Judges, Fast Track Special Courts for the trial of POCSO cases (28 nos.) (Block Level Officer - scheme sl. no. 1)
- Special Judges, Special Court or the trial of SC/ST PoA Act Cases, Mananthavady, Mannarkkad, Manjeri & Kottarakkara (4 nos.) (District Level Officer - scheme sl. no. 2)

Copy to:

The B, C, D-I & D-II Sections, High Court

ANNEXURE - I
CANARA BANK - PFMS NODAL OFFICERS

STATE LEVEL NODAL OFFICERS

SI. No.	Nodal Officer	Mobile No.	Landline	email id
1	Satish Chandran R	9847900445	0471 2331647	mipdcotvm@canarabank.com
2	Anand Ayyappan	9633844335	0471 2331647	mipdcotvm@canarabank.com
3	B Midhun	9486649425	0471 2331647	mipdcotvm@canarabank.com
4	Rakesh R G	8281991590	0471 2331647	mipdcotvm@canarabank.com

DISTRICT LEVEL NODAL OFFICERS

SI. No.	District	Nodal Officer	Mobile No.	email id
1	Thiruvananthapuram	Ajai Krishna J	9446998438	rotvmmipd@canarabank.com
2	Kollam / Pathanamthitta	Sabitha D	9446998431/7012808244	roklmmipd@canarabank.com
3	Kottayam	G S Sabarinath	9446998417/9447162334	roktmmipd@canarabank.com
4	Alappuzha	Rajesh Kumar R	9188528667	roalpmipd@canarabank.com
5	Idukki	Mathew Babu	9495043011	roekm2mipd@canarabank.com
6	Ernakulam	Sankaranarayanan	8301897128	roekmmipd@canarabank.com
7	Trissur	Nikhil Babu P V	9446998446/8431058053	rotcrmpid@canarabank.com
8	Palakkad	Sreenath V	8301897121/9809566282	ropkdmipd@canarabank.com
9	Malappuram	Jackish Paul A J	9446998403/7012560465	rompmmipd@canarabank.com
10	Kozhikode	M D Gopinath	9447478551/8547262138	rocltmipd@canarabank.com
11	Wayanad	Preejith E	9495042013	roknrsmipd@canarabank.com
12	Kannur	P V Sabarinath	9446998411	roknrmipd@canarabank.com